

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

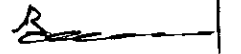
Dated: 11.06.2018

**ORDER NO. 122 OF 2018**

Hon'ble HOD is pleased to partially modify the roster order no. 107 of 2018 for CESTAT, Chennai w.e.f. 18/06/2018 to 22/06/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. M. M. Damodhar, Member (Technical) and Hon'ble Sh. P. Dinesha, Member (Judicial)	From 18/06/2018 to 22/06/2018	Custom, Excise and Service Tax Division Bench Matters.

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Mumbai/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

  
**Dy.Registrar**

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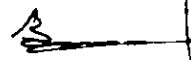
Dated: 11.06.2018

**ORDER NO. 123 OF 2018**

Hon'ble HOD is pleased to partially modify the roster order no. 117 of 2018 for CESTAT, New Delhi w.e.f. 18/06/2018 to 22/06/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 18/06/2018 to 22/06/2018	Single Member Matters

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

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**Dy.Registrar**